

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5131
ANSWERED ON:08.05.2012
AUDITS OF DELHI METRO RAIL
Agarwal Shri Jai Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number and the details of audits of the Delhi Metro Rail Corporation have been conducted by the Comptroller and Auditor General of India (C&AG) after its inception;
- (b) whether the C&AG pointed out several lapses in the DMRC in the report;
- (c) if so, the details thereof and the action taken by the Government in this regard;
- (d) whether the Government has laid these reports of C&AG on the table of the House so far; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Delhi Metro Rail Corporation Ltd. (DMRC) has reported that sixteen Annual Accounts Audits and one Performance Audit have been conducted by Comptroller and Auditor General of India (C&AG) after its inception. These audits include proprietary audit conducted by the Resident Audit Party (RAP) throughout the year and secondly, Annual Audit of the Accounts of the company by the C&AG. C&AG has also conducted Performance Audit of Delhi MRTS Phase-I project.

(b) & (c): No major observations have been brought out by the C & AG in its Annual Audits of DMRC. The C&AG in its Performance Audit Report No. PA 17 OF 2008 regarding implementation of Delhi MRTS Phase-I project has appreciated some of the practices adopted by the DMRC like speedy decision, minimum inconvenience to the public and international standards for fire, safety and environment. The report has also made certain recommendations for improving the system, such as development of a suitable mechanism at the national level so that projects of this nature are not placed at unreasonable risk, appointment of independent directors on the Board of Directors of the company, preparation of a formal corporate plan, measures to generate and sustain ridership, analyse reasons for and effects of non-achievement of the objectives of adopting the broad gauge, installation of Automatic Train Operation system, etc.

Action taken report of DMRC on the observations of C&AG in the Performance Audit report of Phase-I has been sent to the C&AG with the comments of the Government.

(d): The Annual Audit forms part of the Annual Report of DMRC, which is laid on the Table of both the Sabhas of Parliament annually. The Performance Audit Report of Delhi MRTS Phase- I was laid on the Table of the Rajya Sabha and Lok Sabha on 16.7.2009 and 17.7.2009 respectively.

(e): Does not arise.